

- (e) Does not arise.

Revamping of railway stations

2298. SHRI BAISHNAB PARIDA: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of railway stations that are proposed to be revamped during the current financial year;
- (b) the status of such stations on the East Coast Railway network;
- (c) whether it is proposed to create certain additional facilities on the East Coast Railway network to boost tourism in this backward region; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) Revamping, improvement/augmentation of amenities at stations is a continuous process and is undertaken as per requirement subject to *inter-se* priority and availability of funds.

(b) to (d) On East Coast Railway, recently various facilities have been provided/upgraded at 19 stations under 'Adarsh' station scheme *viz.* Jajpur-Keonjhar Road, Khurda Road, Vizianagaram, Srikakulam Road, Rayagada, Koraput, Kantabanji, Titlagarh, Balugaon, Paradeep, Kesinga, Bolangir, Dhenkanal, Bargarh Road, Khariar Road, Muniguda, Mahasamund, Lanjigarh Road and Doikallu. In addition, 14 more stations *viz.* Visakhapatnam, Bhadrak, Palasa, Angul, Bobbili, Duvvada, Talcher, Naupada, Parvathipuram, Jakhapura, Meramandali, Raghunathpur, Lapanga and Rengali have also been identified for development under 'Adarsh' station scheme as per norms. Puri station is identified for joint development in association with Ministry of Tourism for providing/augmenting tourist/passenger amenities at station.

Policy for unused railway land

†2299. SHRI RASHEED MASOOD: Will the Minister of RAILWAYS be pleased to state:

- (a) the policy and the system in place for protection, upkeep and preventing from any encroachment of unused railway land;
- (b) whether any estate officer maintains its records; and

†Original notice of the question was received in Hindi.

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) to (c) Railways are engaged in a continuous exercise to protect Railway land/property by providing boundary walls, fencing, tree plantation, etc. Temporary occupation of land by hawkers, cattle owners & temporary huts etc, are removed from time to time. For other encroachments, action is taken under Railway Act and Public Premises (Eviction of Unauthorized Occupants) Act, 1971, for eviction, with the help of State authorities. The land records are maintained by designated Railway Officials & validated at regular intervals.

Rescheduling Dehradun-Bandra Express train

†2300. SHRI RASHEED MASOOD: Will the Minister of RAILWAYS be pleased to state:

(a) the minimum, the maximum and the average speed of Express trains in the country;

(b) whether it is a fact that Dehradun-Bandra Express approximately takes 10 hours 45 minutes for covering a distance of around 275 kilometres from Dehradun to Nizamuddin i.e. it runs at a speed of 26-27 kilometres per hour;

(c) whether its running time would be rescheduled to bring it at par with national average; and

(d) if so, by when, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) There is no specified minimum and maximum average speed of express trains in the country. The details of average speed of trains including halts (Kilometre per hour) for the year 2011-12 are given below:

Type of Train	Broad Gauge	Metre Gauge
Mail/Express	50.30	30.20

However, the minimum average speed of superfast trains is 55 Kilometre per hour (KMPH) on Broad Gauge and 45 KMPH on Metre Gauge on end to end basis.

†Original notice of the question was received in Hindi.